

(2025) 02 KAR CK 0043

Karnataka High Court At Bengaluru

Case No: Regular First Appeal No. 1629 Of 2014 (PAR/INJ-)

Shivamma

APPELLANT

Vs

M.K. Bhavya Poornima
& Ors.

RESPONDENT

Date of Decision: Feb. 14, 2025

Hon'ble Judges: H.T. Narendra Prasad, J

Bench: Single Bench

Advocate: M Vinaya Keerthy, R V Aneppanavar

Final Decision: Dismissed

Judgement

H.T. Narendra Prasad, J

1. None appears for the appellant.
2. As per the order of this Court dated 12.02.2024, it is noted that the learned counsel for the appellant had reported the death of sole appellant.
3. Till date, no steps have been taken to bring the legal representatives of deceased appellant on record. Hence, the appeal is dismissed as abated.